

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Hailakandi

Dated Guwahati, the _____ November, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. JHD.I/2021/56/4245 dated 21.09.2021

Sir,

With reference to the above, I am directed to inform you that Shri Anurup Bordoloi, Munsiff No.-1-cum-Judicial Magistrate First Class, Hailakandi has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 during the second half of Durga Puja vacation w.e.f. 16.10.2021 to 24.10.2021 to visit his home town Guwahati, by the shortest possible route, as per existing Rules.

Shri Bordoloi may be informed accordingly.

Yours faithfully

sc/t

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 6122-6125 /A. dated 24/11/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Anurup Bordoloi, Munsiff No.-1-cum-Judicial Magistrate First Class, Hailakandi with reference to his letter No. MH(I)/2021/312 dated 21.09.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.

sc/t
24.11.2021

REGISTRAR (VIGILANCE)

sc/t